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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/48/ (IB)/2017
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH

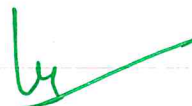
Counsel for Petitioner - N. Anantha

T. ANUSUYA

Counsel for respondent P. Anantha

ORDER

Counsel for petitioner present and submitted his arguments. Counsel for respondent present and sought time for reply. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)